



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1643/2020

This the 29thday of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Nityesh Kumar aged about 54 yrs.
S/o Late Sh. Om Prakash
Working as L.S.G, P.A. Mall Noorpur
District-Bijnor (U.P.)

...Applicant

(By Advocate: Shri T.N.Tripathi)

VERSUS

1. The Post Master General
Department of Post
Bareilly Region, Bareilly
Uttar Pradesh
Pin-243001

2. The Superintendent of Post Office
District-Bijnor
Uttar Pradesh
Pin-246701.

...Respondents

(By Advocate: Shri M.S. Reen)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

After arguing the matter for some time, learned counsel for the applicant sought permission to withdraw the



OA with liberty to make a comprehensive representation to the department first, before approaching the Tribunal.

2. The OA is dismissed as withdrawn with aforesaid liberty.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

Sunita/Rita